

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



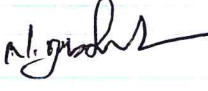
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/187/2016
NAME OF THE PETITIONER(S) : T.P. Balamurugan
NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others
UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- | | | | |
|----|--|---|---|
| 1. | S. Ananth
for K. Kathiresan | Counsel for R ₂ |  |
| 2. | B. Senthilbharathi
for V.K. Rameshwar | Counsel for petitioner |  |
| 3. | N. Raja Sekar
for M/s Ashob Vishwanth | Counsel for Respondents
R ₃ to R ₆ |  |

ORDER

Counsel for Petitioner present and prayed for time for making submission.
At request, time is enlarged. Put up on **28.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)